not in our power to make the State Governments to give this the first priority.

SHRI AKBAR ALI KHAN: In order to see that the scheme announced by the Government of India is implemented and taken up soon, will the Education Minister call a conference of all the Education Ministers of the States so that this matter may be dealt with expeditiously?

SHRIM.C. CHAGLA: We are having a conference of the Education Ministers at Madras some time in June. But I do not think we need wait for this conference to meet. We have already taken prompt action. Two days after I made the announcement in Parliament, we wrote to the State Governments to accept their share of 20 per cent. of the expenditure. It is now for the State Governments to reply to us.

PROF. SATYAVRATA SIDDHANT-ALANKAR: The Education Minister has done a good thing in announcing that he will meet 80 per cent, of the expenditure incurred in raising the pays of teachers. But then a precarious situation will arise if certain States accept this and other reject it. For instance, the U. P. Government has rejected this proposal. If other States give these higher salaries and U. P. does not give them, then what will be the position and how will the hon. Minister meet that situation?

SHRI M. C. CHAGLA: My hon. friend is giving me information which I do not have that U. P. has rejected this proposal. I have not heard that officially but assuming that some States do not accept it, well, as I said, the offer will remain open and the States can come in at any time and I hope there will be public opinion in each State which will induce the State Governments to accept this proposal.

SHRI D. L. SEN GUPTA: There are two problems. One is the University Grants Commission's recommendation having been accepted by some States and the other problem is the other States not having accepted it. I am speaking on behalf of the professors in West Bengal. The West Bengal Government has accepted *it* but the professors of West Bengal are not satisfied with the University Grants Commission's scheme as such. May I ask, as in the case of civil servants, as in the case of public employees where there

was a first Pay Commission and then a second Pay Commission, whether there is any scheme with the Education Ministry for having a second recommendation from the University Grants Commission revising the existing scales of pay? The present proposal has been accepted by West Bengal Government but has not satisfied the professors of West Bengal.

SHRI M. C. CHAGLA: Well, Sir, with great respect to my hon. friend, I do not quite see the point of his question. The scales have been revised adequately. If my hon. friend will look into the scales prevailing and the scales now proposed by the U. G. C, there is a very satisfactory increase in the salaries of teachers.

SHRI D. L. SEN GUPTA: But that has not satisfied the professors. I want to know therefore whether any fresh recommendation is going to be got, whether the University Grants Commission will be asked to give a revised scheme. That is my question.

SHRI M. C. CHAGLA: Well, Sir, they have just revised the scales and there is no proposal to revise them a second time.

MR. CHAIRMAN: Next question.

SHRI M. N. GOVINDAN NAIR: Sir, I wanted to ask a question on this and I had got up several times.

MR. CHAIRMAN: 1 hope Members would sometimes excuse me. Usually I allow a large number of supplementary but if I sometimes miss somebody and if then a protest is registered, I am really very sorry.

t*15. [Postponed to the 13th May, 1966]

♦55. [The questioner (Shri A.D. Mont) was absent. For answer, vide col. 374 infra.]

PEACE MISSION BY MIZO HOSTILES

*56. SHRI JAIRAMDAS DAU-LATRAM: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the attention of Govern ment has been drawn to the Press report* that there is a move among the Church leaders of Mizo L. Jlow theexample of Nagaland and appoint a Peace Mission
- •fTransfered from the 3rd May, 1966.

to bring about negotiations between Government and Mizo hostiles; and

(b) if so, what is the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V.C. SHUKLA): (a) There have been some reports to this effect.

(b) Government's reaction is wholly unfavourable.

SHRI JAIRAMDAS DAULATRAM: Is the Government aware that such moves by the local Mizo leaders of the Christian Church, whenever they take place, will be inspired not by the objective of peace as such but by the objective of preventing one section of Mizos fighting another section of Mizos as had happened in the case of the Nagas, a section of whom was supporting the Government in its action against the hostiles?

SHRI V. C. SHUKLA: Sir, the present reports are that some Church leaders wanted to moot this proposal but this proposal has not yet been formally made to the Government. When it is made to the Government, we have already indicated our reaction that we are not disposed favourably towards this proposal at all but if the proposal is made then we shall see what the nature of the proposal is.

SHRI JAIRAMDAS DAULATRAM: Is the Government aware, as known from the experience they had with the Nagas, that talks with hostiles except under certain helpful military situations only give time and opportunity to the hostiles to strengthen themselves both in regard to fighting capacity and winning and influencing local public opinion in support of their cause when they resume hostilities and therefore the hostiles carry on talks consciously for the purpose of gaining this advantage?

SHRI V.C. SHUKLA: Yes. Sir; we realise it.

SHRI ATAL BIHARI VAJPAYEE: Sir, the hen. Minister has given a c dictory reply. In one breath he says that the Government is wholly unfavourable to such a proposal and in another breath he says that if such a proposal is made, the Government will consider the nature of the proposal. Why can't the Government say

that no such proposal will be entertained at all?

SHRI GULZARILAL NANDA: I think there is some misunderstanding about the reply given by my colleague. There is no question at all of giving any consideration to such a proposal; no question.

*57. [The questioners (Sarvashri V. M. Chordia and Ram Sahai) were absent. For answer vide cols. 374-375 infra.]

JOB SECURITY IN PRIVATE OIL INDUSTRY

f SHRI ATAL BIHARI •58. ^ VAJPAYEE:! I SHRI P. K. KUMARAN:

Will the Minister of LABOUR, EMPLOY-

- MENT AND; REHABILITATION be pleased to state:

 (a) whether the Tripartite Committee set
- up by Government to look into the question of job security in the private oil industry, has submitted its report; and

 (b) if so, what are the main recommen
- (b) if so, what are the main recommendations made by the Committee and what decision Government have taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR, EMPLOYMENT AND REHABILITATION (SHRI SHAH NAWAZ KHAN): (a) Yes.

(b) A statement giving the recommendations of the Committee is placed on the Table of the House.

The report is under the examination of the Government

STATEMENT

Tripartite Committee on Job security in Petroleum Oil Companies

The recommendations of the Committee are:—

(1) The Early Voluntary Retirement/ Separation Schemes as operative at present should be discontinued. Instead, two joint Committees consisting of the management and representatives of managerial/supervisory staff in one case and, in the other, representatives of unions of the remaining employees, may be set up in all the three companies to coilsicler and decide all applications for early retirement. This will eliminate the possibility of the

fThe question was actually asked on the floor of the House by Shri Atal Bihari Vajpayee.